

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
(through web-based video conferencing platform)**

Item 19

CP(IB) No. 56/Chd/Hry/2019

Under Section 9 IBC 2016

In the matter of:-

SMS Freight Logistic .

.... Petitioner/ Operational Creditor

Vs.

Foremost International Pvt. Ltd.

...Respondent/ Corporate Debtor

Present through Video Conferencing:

Mr. Nahush Jain, Advocate for the petitioner.

Respondents are proceeded exparte vide order dated 23.03.2022.

It is stated by learned counsel for the petitioner/ operational creditor that due to some technical glitch, written submissions could not be filed on e-portal.

Arguments heard. Order reserved.

-sd-

**(Subrata Kumar Dash)
Member (Technical)**

-sd-

**(Harnam Singh Thakur)
Member (Judicial)**

September 27, 2022

SM